

1.

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No. 339 OF 2007

Monday, this the 12th day of November, 2007.

CORAM :

**HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN
HON'BLE Mr. GEORGE PARACKEN, JUDICIAL MEMBER**

R.Ayyappan Nair
Sub Post Master (under order of transfer)
Vellayani, Trivandrum
"Rajalekshmi", Payattuvila P.O
Balaramapuram Via
Trivandrum – 695 501 : **Applicant**

(By Advocate Mr. S.M.Prasanth)

Versus

1. The Chief Post Master General,
Kerala Circle, Trivandrum – 695 033
2. The Superintendent of Post Offices
Trivandrum South Division
Trivandrum – 695 014 : **Respondents**

(By Advocate Mr TPM Ibrahim Khan, SCGSC)

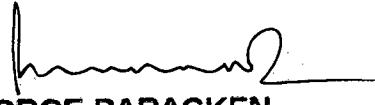
The application having been heard on 12.11.2007, the Tribunal
on the same day delivered the following :

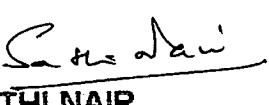
O R D E R

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN

Counsel for Applicant submits that respondents have since
issued fresh orders and he has no grievance in the matter. The O.A is
closed. No costs.

Dated, the 12th November, 2007.


**GEORGE PARACKEN
JUDICIAL MEMBER**


**SATHI NAIR
VICE C HAIRMAN**

VS